

04/23/2016
 Sh. No. ... Date ... Time ...
 Deponent ...
 Solemnly affirmed and declared before me, who is identified by ...
 Advocate. Affidavit to be filed by the candidate along with ...
 NOTARY Before the Returning Officer
 Rohas, Sasaram (Bihar) (name of the House)
 From 2017 Lok Sabha Constituency (Name of the Constituency)

Lalan Paswan ... Late Bhagwat Paswan
 Age ... years, resident of ... (mention full postal address), a candidate in
 election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by ... (name of the political party) / am contesting as an
 Independent candidate.

(2) Details of PAN and status of filing of income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self Lalan Paswan	AMTP4808J	2014-15	216000/-
2.	Spouse-	NA	NA	NA
3.	Dependent 1	NA	NA	NA
4.	Dependent 2	NA	NA	NA
5.	Dependent 3	NA	NA	NA

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NA
(b)	Name of the court, Case No. and Date of order taking cognizance :	NA
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NA

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NA
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NA

(5) That I give below the details of my assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	421,000/-	NA	NA	NA	NA
(ii)	Details of Deposits in Bank accounts (FDs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	CBZ VIDHAN MANDAL RA-200 A/C-10839464243 RD-151830500 SBI-Salazar A/C-20310064896 RA-21634/- PNB-Salazar	NA	NA	NA	NA
(iii)	Details of Investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	APL-0046000145076 RA-11708/- NPL	NA	NA	NA	NA
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	3 Max New Year Life Insurance Policy RA-26,000/-	NA	NA	NA	NA
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NA	NA	NA	NA
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Mahindra Scorpio BRIAD-0105306 RA-933000	NA	NA	NA	NA
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold 200 gm RA-60000/- (SILVER)	NA	NA	NA	NA

(i)	Any other assets such as value of claims/interest	one rifle & one two burst gun	NA	NA	NA
(ix)	Gross Total value	Rs 1,20,000/-	NA	NA	NA
		2279172/-	NA	NA	NA

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership (it also have to be indicated).
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value	Joint Madga Bunde Khatn-48, 129 Khatn-189, 154 1 Acre 2 51 Bismil	NA NA NA	NA NA NA	NA NA NA	NA NA NA
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value	NIL NIL NIL NIL NIL 1100000/-	NA NA NA NA NA	NA NA NA NA NA	NA NA NA NA NA	NA NA NA NA NA
(iii)	Commercial Buildings (including apartments) Location(s) Survey number(s) Built up Area (Total measurement in sq. ft.)	NIL NIL NIL	NA NA NA	NA NA NA	NA NA NA	NA NA NA

	V. has inherited property (' or no NO)	NIL	NA	NA	NA	NA
Date of purchase in case of self acquired property.		NIL	NA	NA	NA	NA
Cost of property (in case of purchase) at the time of purchase		NIL	NA	NA	NA	NA
Any investment on the property by way of development, construction etc.		NIL	NA	NA	NA	NA
Approximate Current market value		NIL	NA	NA	NA	NA
(iv) Residential Buildings (including apartments.) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or No) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value	Point Residential House - in Beni Kharwa - 48 Khirasa - 1st	MA	MA	MA	NA	NA
	1900 Sq feet	NA	NA	NA	NA	NA
	400 Sq feet	NA	NA	NA	NA	NA
	Y (YES)	NA	NA	NA	NA	NA
	NIL	NA	NA	NA	NA	NA
	NIL	NA	NA	NA	NA	NA
	NIL	NA	NA	NA	NA	NA
	20000/- (Twenty thousand)	NA	NA	NA	NA	NA
(v) Others (such as interest in property)	NIL	NA	NA	NA	NA	NA
(vi) Total of Current Market Value of (I to V) above	130000/-	NA	NA	NA	NA	NA

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NA	NA	NA	NA
	Loan or dues to any individual/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NA	NA	NA	NA

	Any other liability	NIL	NA	NA	NA	NA
	Grand total of liabilities	NIL	NA	NA	NA	NA
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	NIL	NA	NA	NA	NA
	Dues to departments dealing with supply of water	NIL	NA	NA	NA	NA
	Dues to departments dealing with supply of electricity	NIL	NA	NA	NA	NA
	Dues to departments dealing with supply of telephones/mobiles	NIL	NA	NA	NA	NA
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NA	NA	NA	NA
	Income Tax Dues	NIL	NA	NA	NA	NA
	Wealth Tax Dues	NIL	NA	NA	NA	NA
	Service Tax Dues	NIL	NA	NA	NA	NA
	Municipal Corporation Tax Dues	NIL	NA	NA	NA	NA
	Sales Tax Dues	NIL	NA	NA	NA	NA
	Any other dues	NIL	NA	NA	NA	NA
	Grand total of all Govt. dues	NIL	NA	NA	NA	NA

(7) Details of profession or occupation:

- a. Self..... RSABHAR (MLA)
 b. Spouse NA

(8) My educational qualification is as under: BALAKrishna Mahavidyalaya, Bodh Gaya
Year - 1987 2nd Division -

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	<u>Sh/Smt/Kum Lalun Pawan</u>
2.	Full postal address	<u>Vill- BAYUL, P.O. PS- Dargamau</u> <u>Saran Dist- Bihar</u>
3.	Number and Name of the constituency and state	<u>207 Chauri (SC) - Bihar</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>Rastriya Lok Samith Party (RLSP)</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>NO.</u>

(c) Total number of pending cases where the court(s) have taken cognizance		NIL				
5. PATENT		Year for which last Income Tax Return filed		Total Income		
(a) Candidate <u>Lata Prasad</u>		<u>2014-2015</u>		<u>816,000/-</u>		
(b) Spouse:		NA		NA		
(c) Dependents		NA		NA		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Movable Asset (Total value)	<u>2279179/-</u>	<u>NA</u>	<u>NA</u>	<u>NA</u>	<u>NA</u>
B.	Immovable Asset	<u>130000/-</u>	<u>NA</u>	<u>NA</u>	<u>NA</u>	<u>NA</u>
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	<u>NIL</u>	<u>NA</u>	<u>NA</u>	<u>NA</u>	<u>NA</u>
(ii)	Approximate Current Market Price of Asset (Total Value)	<u>NIL</u>	<u>NA</u>	<u>NA</u>	<u>NA</u>	<u>NA</u>
7.	Liabilities	<u>N</u>	<u>-</u>	<u>-</u>	<u>-</u>	<u>-</u>
(i)	Government dues (Total)	<u>NIL</u>	<u>NA</u>	<u>NA</u>	<u>NA</u>	<u>NA</u>
(ii)	Loans from Bank, Financial Institutions and others (Total)	<u>NIL</u>	<u>NA</u>	<u>NA</u>	<u>NA</u>	<u>NA</u>
8. Highest educational qualification: <u>BA (Hons) Magadh University Bodh Gaya - Bihar</u> <u>Pass year - 1987 2nd Division</u> (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Sirsi/Chand this the 25 day of 03 2016
Sim

Witness, who put his/her signature
L.T.I. in my Presence
Advocate
25/3/16
2080/24

DEPONENT

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or Before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

